

BEFORE THE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE AT
CHENNAI

O.A.No. 157 of 2020 (SZ)

In the matter of;

People for Cattle in India (PFCI) Represented
by its founder
Mr G. Arun Prasanna
Having office at 8/22, Ragaviah Road T Nagar,
Chennai - 600 017

...Applicant

Vs

1. Additional Principal Chief
Conservator of Forests Coimbatore
Circle Kurinji, Mettupalayam Road
Coimbatore - 641 043
and 10 others

... Respondents

AFFIDAVIT

K.MUTHAMIL RAJA
Counsel for Respondents 8
to 11

this location. Hence, to find out the next possible technology, we are in discussion with Advantech Group of companies along the Pramura Software Company Coimbatore to develop Processing Artificial Intelligence Early warning system.

Advantech Group of Company have established this AI technology developed by them to monitor movement of wild elephants in forest area at Pannimadai Village, Coimbatore. Through this technology, elephant movement through reserve forest can be monitored by deploying a network of artificial intelligence Early warning system and the same shall be monitored on 24*7 basis by providing sufficient number of IR cameras/long range thermal cameras connected on wireless Intranet. This system can automatically detect elephant and raise an alert with a claimed accuracy of 87 - 95% accuracy. Using proper algorithm, it is possible to detect elephants 3 - 6 km away depending on the density of the forest. As proposed by the said company, cameras installed at multiple locations connected through wireless intranet shall be sending data on real time basis to a centrally monitored control setup. It is stated that the working modalities for the project is now under discussion with Advantech Group of company. After the finalization of working modalities and its integration with the nearest Station, the work requires 3 months of execution time to complete the project and commission.

3. It is therefore prayed that this Hon'ble Tribunal may be pleased to record this report and pass suitable orders thus render Justice.

JATIN

KUMAR

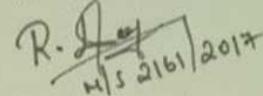
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JATIN KUMAR
Date: 2022.03.28
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Solemnly affirm at Chennai on this

28th day of March 2022 and

Signed His name in my presence.

Before me


M/S 2161/2017

Advocate/Chennai

No 143, Addl Law
Chamber, High Court
Chennai- 600 104.

11. Divisional Railway Manager
Office of DRM Complex
Southern Railway
Palakkad Division
Olavakkode, Palakkad – 678 002
Email: drmpgtsr@gmail.com

Respondents

AFFIDAVIT

I, Jatin Kumar, S/o Shri Chander Sain, Hindu aged about 30 years working as Divisional Engineer East in the office of Divisional Railway Manager, Works Branch, Southern Railway, Palakkad Division, Palakkad – 678 002 do hereby solemnly affirm and sincerely states as follows:-

1. I am the Respondent herein and I am authorised to file this report on behalf of Respondents 8 to 11 since I am well acquainted with the facts of the case.
2. I humbly submit that as per the direction of this Hon'ble Tribunal the following action plan is taken by Railway to prevent elephant deaths due to hitting of trains in ghat section of Southern Railway, Palakkad division.

Further to my affidavit submitted before the Hon'ble NGT on 23.02.2022, the following remarks are furnished against item No.4 & 6 for O.A 157 of 2020(SZ) on 15.03.2022.

1. Intrusion Deduction system.

In the earlier report filed by us to the Hon'ble court, it was mentioned that Southern Railway, Signal and Telecommunication Department is in close coordination with the North East Frontier Railway who has been authorized to carry out the trial of Intrusion Detection System in their Railway. As per preliminary information received from Alipurduar Division of North East Frontier Railway about Intrusion Detection System, it is learned that Letter Of Acceptance for the work has been issued on 25.02.2022 as per which Proof of concept is to be demonstrated by the firm before starting the work. It is informed that, only after proof of concept is finalized and found successful for identifying the signature of the foot print of elephant and not any other source, then only this work can be taken up by Southern Railway to avoid any infructuous utilization of fund. Since it is in very preliminary stage, the Signal and Telecommunication Department of Southern Railway has advised that no definite time line can be given at this point of time, but the project will be taken up as soon as the work is commissioned in Alipurduar Division of North East Frontier Railway.

2. Audio alarm system:

As stated earlier in the report filed by us to the Hon'ble Court, an audio alarm system has been developed by Signal Department of Palakkad Division at a cost of Rand installed in block sections at unmanned locations which is directly controlled by nearest station to give sounds of honey bee and/or tiger roaring sounds to ward away elephant entering into critical railway locations. The asset is solar powered and will be powered on after sunset till sunrise. It is submitted to the Hon'ble Court that the Southern Railways is willing to provide additional such units at jointly identified locations based on the request from State forest Department.

3. Artificial Intelligence Technology

In the earlier report filed before this court, it was submitted by us that we are in consultation with a company at Coimbatore to develop an Artificial Intelligence Mechanism using Lidar Technology to give prior warning to loco drivers regarding elephant movement near the track. During our preliminary consultation, it is found that adoption of this technology is not feasible for

JATIN KUMAR

Digitally signed by JATIN KUMAR
Date: 2022.03.28 16:50:57 +05'30

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BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT
CHENNAI, A.No. 157 of 2020 (SZ)

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People for Cattle in India(PFCI)
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Mr.G.Arun Prasanna
Having office at 8/22,
Ragaviah Road
T Nagar, Chennai - 600 017

Applicant

Vs

1. Additional Principal Chief Conservator of Forests
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